

**HIGH COURT OF CHHATTISGARH AT BILASPUR**  
**MEMORANDUM**

No. 717 /Vig./2016

Bilaspur, dtd. 29/01/2016

To,

**The District and Sessions Judge,**

Balod/Baloda-Bazar/Bastar at Jagdalpur/Bemetara/Bilaspur/  
Dhamtari/Durg/Raipur/Jashpur/Kabirdham (Kawardha)/ Korba/  
Raigarh/Rajnandgaon/ Sarguja (Ambikapur)/ Surajpur/ Mahasamund/  
Uttar Bastar(Kanker)/ Koriya (Baikunthpur)/ Janjgir-Champa/  
Kondagaon/ Dakshin Bastar (Dantewara) (C.G.)

Sub.- Submission of declaration of assets (as on 31/03/2015) by the Judicial Officers of Subordinate Judiciary.

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With respect to the above mentioned subject, you are requested to obtain declaration of assets (as on 31/03/2015) from all the judicial officers posted in your District, verify the same and send it along with your own in **pdf format** to this registry through E-mail on the following E-mail address **highcourt.cg@gov.in** by 29 th February, 2016.

For your convenience proforma for declaration of assets has been enclosed herewith and to download the proforma click on Whats New link at the homepage of High Court website i.e. **cghighcourt.nic.in**

Further you are requested to make ensure that, no judicial can submit his declaration of assets individually, directly. If you failed to do so, you will be responsible for it.

sd/-


(Rajani Dubey)  
Registrar (Vigilance)

Endt. No. 718 /Vig./2016

Bilaspur, dtd. 29/01/2016

Copy forwarded to :

- ✓ 1. In-charge, NIC, High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this memo in the official web-site of this High Court

  
(Rajani Dubey)  
Registrar (Vigilance)